

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.233
C.P.(IB)/139(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank (Erstwhile Allahabad Bank)
V/s
Amit Suresh Bhatnagar

.....**Applicant**

.....**Respondent**

Order delivered on: 03/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Riddhi Vadgama, Adv. Mr. Ritesh Patadia, Adv.
For the RP : Mr. Ravi Pahwa, Adv.
For the Respondent : Mr. Kunal Vaishnav, Adv.

ORDER

A leave note is received from the side of applicant. Bank officers are also not present. If applicant wishes to argue the matter, he can file written submissions.

List for further consideration on 06.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)